

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
O.A. No. 54 of 2020**

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU  
Based on the News Item in Dinamalar  
Newspaper dt: 02.03.2020, Chennai  
Supplementary, "Ambattur Lake getting  
Polluted due to Sewage Water".

..... Applicant (s)

Versus

1. The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600 009.
2. The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600 009.
3. The Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply,  
Chennai - 9.
4. The Secretary to Govt. of Tamil Nadu  
Health & Family Welfare Department,  
Fort St. George, Chennai - 9
5. The District Collector,  
Collectorate,  
No.62, RajaiSalai, Chennai – 600 001
6. The Chairman,  
Tamil Nadu Pollution Control Board,  
No,76,AnnaSalai, Guindy,  
Chennai - 600 032.

  
**AREA ENGINEER-VII**  
CMWSSB  
No.1, Krishna Nagar,  
Mogappair, Chennai-37.

  
**CHIEF ENGINEER (O&M-1)**  
CMWSSB  
CHENNAI - 600 002.

7. The Commissioner,  
Greater Chennai Corporation  
Rippon Buildings,  
Chennai-600 003
8. The Managing Director  
Chennai Metropolitan Water Supply & Sewerage Board,  
No.1, Pumping Station Road,  
Chintatripet, Chennai – 2
9. The Chief Engineer, PWD  
Water Resources Organization , Chennai,  
Suo Moto Templated as per order dated 6.3.2020  
Chennai-600 005.
10. Director of Municipal Administration  
Rep.by its Director  
Administration Building, Santhome High Road,  
MRC Nagar, Raja Annamalaipuram,  
Chennai-28
11. The District Collector,  
First Floor,  
Tiruvallur – 602 001.
12. Villivakkam Panchayat Union,  
Rep. by its Block Development Officer,  
NH-205, Dobhi Colony, Kamarajapuram,  
Ambattur, Chennai – 600 053.

..... Respondent(s)

**INDEPENDENT REPORT SUBMITTED BY CMWSSB - 8<sup>TH</sup>RESPONDENT**

I, V.G Ramaswami, S/o. V. Gurusamy, aged about 59 years now working as Chief Engineer (O&M-I) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai do here by solemnly affirm and sincerely state as follows

  
(I-M&O) AREA ENGINEER-VII  
CHIEF ENGINEER (O&M-I)  
CMWSSB  
No.1, Krishna Nagar,  
Mogappair, Chennai-37.

  
CHIEF ENGINEER (O&M-I)  
CMWSSB  
CHENNAI - 600 002.

1. I am the Chief Engineer (O&M-I) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai here in as such I am well acquainted with the facts and circumstances of the case.

2. I am filing the action taken and progress report on behalf of Respondent - 8 vide O.A. No. 54 of 2020 filed by the applicant and based on the interim order issued by the Hon'ble National Green Tribunal, Southern Zone, Chennai vide O.A. No 61 of 2020 (SZ) with O.A.No. 54 of 2020 (SZ) dated 05.08.2021.

3. I respectfully submit that Hon'ble NGT in its order dated 26.05.2022 has given directions in para No.7 as detailed below:

- **Para No. 7: The Chennai Metropolitan Water Supply and Sewerage Board(CMWSSB) is also directed to file their updated report.**

4. I hereby respectfully submit that in view of above mentioned direction, in order to prevent such a letting out of sewage from this area into the lake, updated short term and long term action plans are submitted by CMWSSB as given below:

**ACTION PLANS TO PLUG THE DOMESTIC SEWAGE OUTFALLS INTO THE AMBATTUR LAKE BY CMWSSB**

**SHORT TERM ACTION PLAN**

<b>SHORT TERM ACTION PLAN</b>			
<b>S.No</b>	<b>Issues</b>	<b>Action Plan</b>	<b>Target Date</b>
1	<u>Nehru Nagar SPS in Depot 81</u> Present sewage pumping capacity with 2 nos. of 20 HP is insufficient to pumpout sewage from this pumping station to Karuppankulam.	Supply and erection of Pumpset of 40 HP. – 1 nos. with allied works are proposed to improve the efficiency in addition to the existing pumps.	Work order has been issued and it is now under progress.  The work will be completed by 31.05.2023.

  
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2.	<p><b>Nehru nagar / Ward 81</b> 6 nos. of streets. (Oragadam road, Krishnapuram, Cholapuram, Venkatapuram, Cholambedu Main Road, K.K.Road.) Under ground sewer systems is available. But the households are not taking HSC's since they are using septic tank for collection of domestic sewage and overflow from septic tank is being let-out into Storm Water Drain.</p>	<p>Total houses – 745 HSC given - 670 Nos HSC yet to be given – 75 Nos.</p>	<p>House service connection are being provided under illamthorumInnaipu scheme  The work will be completed by 31.05.2023.</p>
3.	<p><b>Presently the residents of the above streets (as in SI.No 2) are letting out their sullage water to the nearby open drain and these sullage water is finally let into Ambattur lake at near Nehru Nagar Sewage pumping station</b></p>	<p>It is proposed to construct a small duct provision across the open drain near the lake and all the unauthorized letting out of sewage as well as sullage water will be diverted to the nearest machine hole for collecting sewage at sewage pumping station. This work will be commenced shortly and it will be completed.</p>	<p>This work was completed on 28.05.2022, well before the target date.</p>



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## LONG TERM ACTION PLAN

Sl. No	Issues	Action Plan	Target Date
1	<p><b><u>Near Nehru Nagar Sewage Pumping Station at western side.</u></b></p> <p>The existing deep sewer main is located adjacent to the lake has to be shifted to avoid entering of sewage into Lake</p>	<p>Diversion by construction of machine hole and laying of 500mm dia CI pipes at 5 m deep for a length of 20m to be carried out with plugging of existing sewer line adjacent to the Lake. DPR is under preparation and will be finalised shortly for taking up the work.</p>	<p>Work order has been issued and now it is under progress.</p> <p>The work will be completed by 31.05.2023.</p>

5. In this regard works of plugging the Domestic Sewage outfalls into the Ambattur lake are being carried out expediently in Area VII through "IllamThorumInnaipu " Scheme to effect House sewer connections to the residents in order to avoid the letting out of sewerage into water bodies. In addition I also submit that works such as "laying of sewer main and construction of Machine holes are also being carried out simultaneously so as to plug the sewerage into the lakes.

6. It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.

Solemnly affirmed at Chennai on  
This day of January 2023 and signed  
his name in my presence

  
Chief Engineer (O&M-I)

**CHIEF ENGINEER (O&M-I)**  
CMWSSB  
CHENNAI - 600 002.

BEFORE ME  
Advocate, Chennai

  
**AREA ENGINEER-VII**  
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Applicant

Versus

Chennai Metropolitan Water Supply &  
Sewerage Board,  
No.1, Pumping Station Road,  
Chintatripet, Chennai – 2

:Respondent(s)

REPORT FILLED BY THE 8<sup>TH</sup>  
RESPONDENT

Gautam S Raman

Counsel for 8<sup>th</sup> Respondesnt